

FAX : 0532-2400149

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001

Dated: 09/06/2016

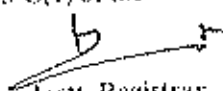
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70251/2016-EX/DBI dated 06/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

  
Asstt. Registrar

| Application                                         | Appeal | Name and Address of Appellant                                |
|-----------------------------------------------------|--------|--------------------------------------------------------------|
| 1 E/MISC/70072/2016, E/408/2008<br>E/CROSS/233/2008 |        | CCE, ALLAHABAD<br>38, M.G. Marg, civil Lines,<br>Allahabad   |
|                                                     |        | Name and Address of Respondent                               |
| 2                                                   |        | TRIVENI GLASS<br>LTD<br>IRADATGANJ,<br>ALLAHABAD<br>(U.P.),, |

Copy To

Advocate(s) / Consultant(s):

3 Bar Association, CESTAT, Delhi

4 Director Publications, Customs, Excise, I.P. Estate, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyanam Street, T. Nagar, Chennai-17

7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

8 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iseon Mall, Satellite Road, Ahmedabad-15

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

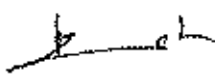
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD  
Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File

  
Asstt. Registrar



**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
REGIONAL BENCH: ALLAHABAD**

**DIVISION BENCH**

**Misc. Application No. E/Misc./70072/2016  
E/Cross/233/2008  
Appeal No. E/408/2008-EX (DB)**

**Dated of Hearing/decision: 06/6/2016**

[Arising out of Order-in-Appeal No. 186-CE/ALLD/2007 dated 25/10/2007 passed by Commissioner (Appeals), Central Excise, Allahabad, (U.P.)]

|    |                                                                                                                                      |      |
|----|--------------------------------------------------------------------------------------------------------------------------------------|------|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         | No   |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | Yes  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | Seen |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     | Yes  |

C.C.E., Allahabad, (U.P.)

Appellant

Vs.

M/s Triveni Glass Ltd

Respondent

**Appearance:**

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.  
Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)  
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

**Final Order No. 70251**

**Per: Anil Choudhary**

Heard the learned A.R. Appeal is disposed of as withdrawn under the litigation policy, as prayed in Miscellaneous Application No.

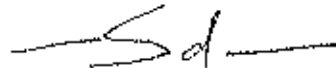


E/Misc./70072/2016, without entering into merits. Misc. Application and Cross Objection Application No. E/Cross-objection/233/2008 are stands disposed of.

(Dictated and pronounced In the open Court)



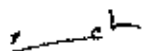
**(ANIL G. SHAKKARWAR)**  
**MEMBER (TECHNICAL)**



**(ANIL CHOUDHARY)**  
**MEMBER (JUDICIAL)**

(K. Gupta)

*(Certified True Copy)*  
*b*  
*25.6*  
Registrar  
Muzaffargarh District Court  
Muzaffargarh District Court  
25, 04.04.2016, 2016-211001  
25, M.G. DING, ALABAD-211001

  
L. Registrar